## <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## APPEAL NO. 109 OF 2016

Dated: 18<sup>th</sup> July, 2017

### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Cauvery Hydro Energy Ltd.			 Appellant(s)
Karnataka Power Transmission Corp	Vs oratior		 Respondent(s)
Counsel for the Appellant(s)	:	Mr. Nikhil Majithia Mr. Angad Mehta	
Counsel for the Respondent(s)	:	Ms. Srishti Govil for Mr. Balaji Srinivasa	-1 & R-2

# <u>ORDER</u>

We have heard learned counsel for the parties for some time.

List the matter for further hearing on <u>02.08.2017.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt